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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No. 261/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> June 2018, 10.30 A.M

| Name of the Company |  | Jasko Exim Pvt Ltd.-Vs- ROC, WB |                     |
|---------------------|--|---------------------------------|---------------------|
| Under Section       |  | 252(3)                          |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of          | Signature with date |

1. CA SHASHI ANAND

APPLICANT

*[Signature]*  
5/6/18

ORDER

Await ROC report.

List it for further consideration on 06-08-2018.

Sd

(MADAN B GOSAVI)  
Member(Judicial)

Sd

(Jinan K.R.)  
Member(Judicial)